

# REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Eighty Fourth Report



LOK SABHA SECRETARIAT  
NEW DELHI

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-FOURTH REPORT

(Second Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighty-fourth Report.

2. The Committee met on the 24th April, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 28th April, 1961.

3. The Members whose resolutions had been included in the List of Business for the 28th April, 1961 had been invited to present their views on the resolutions before the Committee, but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Individual income.	1½ hours
(2) Resolution regarding Manufacture of Diesel and Electric locomotives.	1 hour
(3) Resolution regarding Term of office of the President and the Vice-President.	2 hours
(4) Resolution regarding Renaming of Durgapur.	1 hour
(5) Resolution regarding Swasti Vachana and Shanti Patha in Lok Sabha.	1 hour

NEW DELHI;

HUKAM SINGH

April 25, 1961/Vaisakha 5, 1883 (Saka).